

①

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 P M

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/213/2016
NAME OF THE PETITIONER(S) : Dr. Justin George & 9 others
NAME OF THE RESPONDENT(S) : M/s Trichur Tourist Complex Private Limited & 15 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1.	K. Gowtham Kumar Athiban Vijay	Counsel for Respondents	
2.	SAIKANT MOHAN	For the Petitioner	

ORDER

PCS representing the Petitioner present. Counsel for the Respondent present.
Pleadings are complete. Both the parties prayed time to make submissions. At
request, time is enlarged for making final arguments. Put up on 18.01.2018 at
10.30 A.M.

- Sd/-
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

ghk